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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 655/2001

New Delhi this the 16th day of March, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI GOVINDAN S. TAMPI, MEMBER (A)

L.N.Gulati A/C No.8312741
serving in the Office of
J.C.d.A. (Fund), Meerut,
R/O 72, Sharma Nagar, ... Applicant
Meerut City.

(By Shri V.P.S.Tyagi, Advocate)

-versus-

1. Union of India through Secretary,
Ministry of Defence, New Delhi.
2. Controller General of Defence Accounts,
West Block-V, R.K.Puram,
New Delhi.
3. Controller of Defence Accounts,
(Army/Funds), Meerut Cantt.
Old Sectt., Delhi.
4. Joint Controller of Defence Accounts
(Funds), Meerut Cantt.
5. Shri Samay Singh, Dy.CDA (Local),
Inquiry Officer, Office of JCDA(Funds),
Meerut Cantt. ... Respondents

O R D E R (ORAL)

Shri Justice Ashok Agarwal:-

Present OA has been filed at the stage of issue of a chargesheet in disciplinary proceedings initiated against applicant. In our view, no interference is called for at the present stage.

2. Present OA, in the circumstances, is summarily rejected. It goes without saying that it will be open to applicant to raise all the contentions

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which have been raised in the present OA as also
others which may be available to him in the
disciplinary proceedings.

(Gowindan S. Tampi)
Member (A)

(Ashok Agarwal)
Chairman

/as/